

**THE MINISTER OF STATE IN THE MINISTRY OF HOME
AFFAIRS (SHRI CH. VIDYASAGAR RAO):**

(a) and (b) During the intervening night of March 20-21 terrorists armed with sophisticated weapons entered into the Sikh dominated Chattisinghpura village, in Anantnag district and shot dead 35 persons belonging to the Sikh community.

(c) and (d) The information available with the Government indicates that the Pro-Pak terrorist organisations Lashker-e-Toiba and Hizb-ul-Mujahideen are behind the killings. The State Govt. is further looking into the aspect of providing security to the Sikh villages.

RELIEF FOR SIKHS FAMILIES IN KASHMIR VALLEY

2782. SHRI KUSHOK THIKSEY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a gruesome massacre of 40 Sikhs took place in Chattisinghpura village in Jammu and Kashmir;

(b) whether adequate relief has been provided to the families of the victims;

(c) whether Government propose concrete security to the minorities in the Jammu and Kashmir against the Pak-sponsored terrorism;

(d) whether State Government has been asking for additional security forces to flush out militancy in the State; and

(e) what is Government's reaction to the demand of State Government?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME
AFFAIRS (SHRI CH. VIDYASAGAR RAO) :**

(a) 35 persons belonging to Sikh community were massacred by the militants in Chattisinghpura village in Jammu & Kashmir on the intervening night of March 20-21, 2000.

(b) Ex-gratia payment to the next of kin of civilians killed due to terrorist related violence is made by the State Government on the basis of fixed norms.

(c) Government of Jammu & Kashmir have been requested to provide adequate security to the minority communities. The security forces have already strengthened the security arrangements in the Sikh inhabited villages in the

valley by inter alia providing security pickets. It has also been decided to set up village defence committees in such Sikh villages, where sufficient volunteers are available.

(d) and (e) To assist the Government of Jammu & Kashmir in tackling the problem of terrorism, Central Security Forces have already been provided. The actual quantum of Central Security Forces at a particular time depends on the availability of forces and the prevailing overall security environment. Keeping in view these constraints, Central Security Forces have been made available to Govt. of Jammu & Kashmir.

TALK BETWEEN GOVERNMENT AND NSCN

2783. SHRI W. ANGOU SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the demands of the NSCN (IM) and NSCN(K) raised in the talks between the Government representatives and the NSCN; and

(b) if so, the steps taken up to meet their demands ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI) : (a) and (b) It would not be in public interest to divulge the details of talks with the NSCN(IM). There have been no formal talks so far between Government representatives and the NSCN(K).

FUNCTIONING OF JAILS

2784. SHRI C. M. IBRAHIM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the functioning of different jails in the country remains as archaic as ever despite various studies and reports for Commissions on jails since independence;

(b) the number of priosn deaths during the last five years, indicating those of the under-trials and the number of suicides; and

(c) the number of under-trials for over ten years in jails and those without trial for over two years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI) :